



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 114/16	TP 59/17	For compli-ance of objections raised by registry	433( e) / 433(f)	Patel Trading Corporation Vs DSG Buildwell Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHIVAPRASAD B.R. 8971448032	PETITIONER	
	SRINLDHI HEGDE 8971932605	RESPONDENT	

**ORDER**

Counsel for Petitioner Company is Present. Counsel for Respondent is also present. Counsel for Petitioner requested further time to comply the objections raised by registry. Meanwhile, Counsel for Respondent/Corporate Debtor also requested time to file objections. List it on 08/12/2017.

  
Member (T)

  
Member (J)